

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Conference for Principal District & Sessions Judges

18th & 19th January, 2025

MPSJA, Jabalpur

DAY ONE: 18.01.2025 (Saturday)

SESSIONS	TIME	TOPICS
I	12.30 pm to 2.00 pm	Inauguration of the Conference & Address on the Topic: Dynamic role of District Judiciary as custodian of fundamental rights By: Hon'ble Mr. Justice Abhay S. Oka Judge, Supreme Court of India
LUNCH BREAK – 2:00 pm to 3:00 pm		
II	3:00 pm to 4:30 pm	Topic: Developing an efficient Judicial System and Strategies to achieve organizational goals By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of Madhya Pradesh <i>followed by open interaction</i>

DAY TWO: 19.01.2025 (Sunday)

I	10:00 am to 11:45 am	Topic: Key issues relating to District Court Administration: Scope of discussion: <ul style="list-style-type: none">• Issues relating to Works and Infrastructure• Issues relating to inquiries of Class-III and Class-IV employees• Issues relating to Leave Rules, T.A. Rules, withdrawal and advance from GPF & GIS and preparation of pension cases• Communication with the High Court• Other related issues By: Shri Dharminder Singh Registrar General, High Court of Madhya Pradesh & Officers of the Registry
TEA BREAK – 11:45 am to 12:00 noon		
II	12:00 noon to 1:00 pm	Topic: Scheme of Legal Aid, Lok Adalat, Mediation and Defence Counsel and work of Chairman, District Legal Services Authority By: Shri Pradeep Mittal Member Secretary, Madhya Pradesh State Legal Services Authority, Jabalpur

III	1:00 pm to 2:00 pm	<p>Topic: Effective utilization of Information & Technology in Administration of Justice Scope of discussion:</p> <ul style="list-style-type: none"> • Paperless Court • Use of new software application • Recording of evidence through video conferencing • Digitization of records • Future projects of Information & Technology • Other related issues <p>By: Shri Kuldeep Kushwah Registrar (IT) (CSA), High Court of Madhya Pradesh</p>
LUNCH BREAK – 2:00 pm to 2:45 pm		
IV	2.45 pm to 3.30 pm	<p>Topic: MPSJA – Looking forward Scope of discussion:</p> <ul style="list-style-type: none"> • Academic Calendar, 2025 – Suggestions, if any • Suggestions of Subject/Topics for training • Views/suggestions regarding JOTI Journal • Other related issues <p>By: Hon’ble Shri Justice S. A. Dharmadhikari Chairman, Governing Council, MPSJA & Director, Madhya Pradesh State Judicial Academy, Jabalpur</p>
TEA BREAK – 3:30 pm to 3.45 pm		
V	3:45 pm onwards	<p>Open interaction & Valedictory address</p> <p>By: Hon’ble Shri Justice Suresh Kumar Kait Chief Justice, High Court of Madhya Pradesh</p> <p><i>followed by High Tea</i></p>

Note:

1. The Schedule is subject to change as per exigencies.
2. Use of Cell Phones during the Conference is strictly prohibited.
3. Participants are requested to be seated before 12.00 noon in the Auditorium on the first day of the Conference.

DIRECTOR